## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 735/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES:

Dinesh Narayan Bhoir

V/s.

Eagle Eye Research & Media Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

Perki R. Sahu Advocate ilb.

Adv. Ashok M. Saragi for Applicant

funant fill. 2)

found for larund

## COMMON ORDER

## T.C.P. No. 734/I&BC/NCLT/MB/MAH/2017 T.C.P. No. 735/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- In the absence of Affidavit of service an evidence of Service intimating today's date of Hearing. The Learned Counsel of the Petitioner is again 2. directed to serve upon the Respondent/debtor intimating the next date of hearing and place on record the evidence of service and affidavit. Adjourned to 15.02.2018.

M.K. SHRAWAT Member (Judicial)

**BHASKARA PANTULA MOHAN** 

Member (Judicial) 22.01.2018

aah